

I. A. Singh

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Bihar L.A. (name of the House)
From 183, Kumbharas Constituency (Name of the Constituency)

Arun Kumar Singh son/daughter/wife of Late Mahendra Kumar Singh
Aged 61 years, resident of 101, Ramvilas Enclave, Prithvi Raj Path (Chandigarh) (mention full postal address), Candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B. J. P. (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>BBVPS4394E</u>	<u>2011-12</u>	<u>4,43,498.00</u>
2.	Spouse-	<u>ACI PC2796D</u>	<u>2011-12</u>	<u>3,09,914.00</u>
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

(7) Punishment imposed:

N.A.

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	41,350.00	Smt. Rakha Chatterji (Sinh)			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI S.B. 10839464579 Rs. 965,458.50 PNB - S.B. 149588 Rs. 14,797.00 SBI - S.B. 01190008278 Rs. 53,350.00	Joint A/c Bank of Maharashtra 07010000001411 Rs. 23,067.79 SBI - S.B. 107996243341 Rs. 2,13,870.23			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	SBI - S.B. 1011374433 Rs. 6454.00				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount		Smt. Rakha Chatterji Policy No 515599505 LFC. Rs. 55,000.00			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio BR-1BB-0009 2010 - Model Rs. 80,500.00				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)		Abant 12 grams Gold Rs. 3,60,000.00 Silver Rs. 25,000			

Any other assets such as value of
Claims/interest

(ix) Gross Total value

18,87,009.56 7,13,673.02

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Sri Nagas Simah, Bihar Khata No-333 Plot No-1217 4 K-11 Dhur 2 K-16 1/2 Dhur Yes. 09.07.12 17,00,000.00 —			Khata No-1947 Plot No-1310 Khata No-1944 Plot No-1309 Khata No-1945 Plot No-1308 Khata No-1949 Plot No-1306 Khata No-1948 Plot No-1307 Total Area — 2 Katta 16 1/2 Dhur Khata No-1948 Plot No-1307 Khata No-1949 Plot No-1306 Total Area 2 K, 4 dhur, 16.5 dhur	
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)	Rs. 22,75,000 @ 5.00 lacs per katta of 4 K-11 Dhur Rs. 23,44,750 @ 8.30 lacs per katta of 2 K-16 1/2 Dhur Rs. 2,00,000 Rs. 17,00,000 @ 8.30 lacs per katta of 2 K-4 dhur 16.5 Dhur Fatua Industrial Area 12000 Sq. ft.				

	Whether inherited property (Yes or NO)	Leased for 99 years	
	Date of purchase in case of self acquired property	In the process of Negotiation with Biyada	
	Cost of property (in case of purchase) at the time of purchase		
	Any Investment on the property by way of development, construction etc.	/	
	Approximate Current market value	N.A.	
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.)	Ram bagh Gorakhpur Municipal Survey No- 124/154 2050 Sq. ft.	Ramvilash Enclave Lohani pur Flat No-101 1088 Sq. ft.
	Built up Area (Total measurement in sq. ft.)	2050 Sq. ft.	1088 Sq. ft.
	Whether inherited property (Yes or NO)	Yes.	No -
	Date of purchase in case of self acquired property	-	2008
	Cost of property (in case of purchase) at the time of purchase	-	8,17,088.00
	Any Investment on the land by way of development, construction etc.	-	-
	Approximate Current market value	15,25,000.00	32,78,000.00
(v)	Others (such as interest in property)	-	-
(vi)	Total of Current Market Value of (i) to (v) above	80,44,750.00	32,78,000.00

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Any other liability						
	Grand total of liabilities						
(ii)	Government Dues:						
	Dues to departments dealing with government accommodation						
	Dues to departments dealing with supply of water						
	Dues to departments dealing with supply of electricity						
	Dues to departments dealing with supply of telephones/mobiles						
	Dues to departments dealing with government transport (including aircrafts and helicopters)						
	Income Tax Dues						
	Wealth Tax Dues						
	Service Tax Dues						
	Municipal/Property Tax Dues						
	Sales Tax Dues						
	Any other dues						
	Grand total of all Govt. dues						

(7) Details of profession or occupation:

- a. Self.....M:A.....
b. Spouse Teacher (Retired)

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>ARON KUMAR SINHA</u>
2.	Full postal address	
3.	Number and Name of the constituency and state	<u>101, Ramvilash Enclave, Prithvi Raj, Patna (Lohans)</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>183, Kumharas, Bihar</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>Bhartiya Janta Party</u>
		<u>NA</u>

(c) Total number of Pending cases where the court (s) have taken cognizance		NA	
5. PART of	Year for which last Income Tax Return filed	Total Income/Share	
(a) Candidate BBVPS 4394 E	F.Y. 2011-12	4,43,498.00	
(b) Spouse: ACTPC 2796 D	F.Y. 2011-12	3,09,914.00	
(c) Dependents			
6. Details of Assets and Liabilities in rupees			
	Description	Self	Spouse
A.	Moveable Asset (Total value)	18,87,009.56	7,13,673.02
B.	Immovable Asset	80,44,750.00	32,78,000.00
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Inherited Rs. 63,44,750.00 Purchase Rs. 17,00,000.00	Purchase Rs. 8,17,088.00
(ii)	Approximate Current Market Price of Asset (Total Value)	80,44,750.00	32,78,000.00
7. Liabilities			
	(i) Government dues (Total)		
	(ii) Loans from Bank, Financial Institutions and others (Total)		NA
8. Highest educational qualification:			
(1) H.S. year 1970 from BSE Board, F.N.S. Academy, Gulzarbagh, Patna.			
(2) B.A. from DAY College Sivan in the year 1974.			
(3) L.L.B. from P.U. year 1982, Patna Law College.			
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 29 day of January 2013

DEPONENT

29.01.13